

**TRIPURA JUDICIAL ACADEMY
HIGH COURT COMPLEX, TRIPURA, AGARTALA**

No.F. 14(5)-TJA/2015-16/ 2404-11

Dated, Agartala, the 13th December, 2016.

N_O_T_I_F_I_C_A_T_I_O_N

In view of the transfer and posting of Sri Angshuman Debbarma, the Registrar (Judicial), High Court of Tripura as the Addl. District & Sessions Judge, West Tripura District, Sonamura, the Hon'ble the High Court has been pleased to cancel his nomination for the programme P-1012 at the National Judicial Academy, Bhopal on 11th & 12th February, 2017 vide Notification No. F 14(5)-TJA/2015-16/1901-57, dated, 29th July, 2016 of this Academy and nominate in his place Sri Satyabrata Datta, who has joined as Registrar(Judicial), High Court of Tripura on 07.12.2016.

The attendance in the said programme will be treated as official duty.

By order,

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(S. Sikdar)
Director

Tripura Judicial Academy

Copy forwarded for favour of kind information and necessary action to:-

1. Hon'ble Mr. Justice (Retd.) G. Raghuram, Director, National Judicial Academy, Bhopal.
2. The Registrar General, High Court of Tripura, Agartala.
3. Sri Satyabrata Datta, Registrar (Judicial), High Court of Tripura, Agartala.
4. Sri A. Debbarma, Addl. District & Sessions Judge, West Tripura Judicial District, Sonamura.
5. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship.
6. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala for kind appraisal of their Lordships.
7. The System Analyst, High Court of Tripura, Agartala with request to upload the Notification in the website of the High Court of Tripura & also to E-mail Sl. Nos. 1 & 4.


Director
Tripura Judicial Academy